

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : NISSAN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

T.J. RISHIKESH

For Petitioner

PSBEC

A.P. SRIGANESH

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ORDER

Shri T J Sri Ganesh, counsel for petitioner present and submitted that there was a proposal mooted by the respondent for settlement. Today there is no representation on behalf of the respondent. Counsel for petitioner is directed to send private notice for their appearance and submissions on the next date of hearing. Put up on **24.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)